

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA No.2086/2000  
MA 2498/2000

New Delhi this the 1st day of February, 2002

Hon'ble Smt.Lakshmi Swaminathan,Vice Chairman(A)  
Hon'ble Shri S.A.T.Rizvi, Member (A)

- 1.Charan Dass S/O Sh.Chatru Ram,  
R/O T-1/5,Staff Quarters,KV No.1,  
Delhi Cantt.
- 2.Ram Naresh S/O Shri Mangal,  
R/O T-78, Oldd Nangal, Delhi Cantt.

..Applicants

(By Advocate Shri Yogesh Sharma )

VERSUS

- 1.Union of India through the Secretary,  
Ministry of Human Resources Development,  
Govt.of India, New Delhi.
- 2.The Commissioner,  
Kendriya Vidyalaya Sangathan,  
18, Institutional Area,Shahid Jeet  
Singh Marg,New Delhi.
- 3.The Deputy Commissioner (ACAD),  
Kendriya Vidyalaya Sangathan,  
18, Institutional Area,Shahid Jeet  
Singh Marg,New Delhi.
- 4.The Assistant Commissioner,  
Kendriya Vidyalaya Sangathan,  
(Delhi Region ),JNU Campus,  
New Mehrauli Road, New Delhi.

..Respondents

(By Advocate Shri S.Rajappa,learned  
counsel through proxy counsel  
Shri Jairaman )

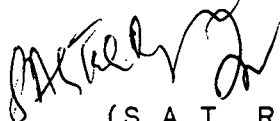
O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman(J)

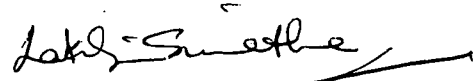
Shri Sharma,learned counsel for the applicants seeks  
permission to withdraw the OA.

2. Noting the above submissions of the learned  
counsel for the applicants, OA is dismissed as withdrawn.

No costs.



(S.A.T. Rizvi )  
Member (A)  
sk



(Smt.Lakshmi Swaminathan )  
Vice Chairman(J)